

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-48/2017/2424/A**

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, ✓ Shri B. Chakraborty,  
Member, M.A.C.T.  
Barpeta.

Dated Guwahati the 7<sup>th</sup> May 2019.

Sub: **Permission to leave the headquarters.**


Ref:- Your letter No., MACT(B)/490, dated Barpeta the 04.05.2019.

Sir,

With reference to the above, I am directed to inform you that you have been granted permission to leave headquarters w.e.f. 04.05.2019 till the morning of 06.05.2019, as prayed for.

Yours faithfully,

  
**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-48/2017/2425 IA, dated 07.05.19** 

Copy forwarded for information to:

- 1.The Systems Analyst, Gauhati High Court.

sd/-  
**JT. REGISTRAR (VIGILANCE)**